

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Competition Appeal (AT) No. 26 of 2019**

**IN THE MATTER OF:**

**Kanhaiya Singhal**

**...Appellant**

**Versus**

**Indiabulls Housing Finance  
Ltd. & Ors.**

**...Respondents**

**Present:**

**For Appellant :           None**

**For 1<sup>st</sup> Respondent:   Mr. Rudreshwar Singh, Mr. Gautam Singh,  
Mr. Aditya Vaibhav Singh, Mr. Karan Chandhiok and  
Ms. Shruthi Rao, Advocates**

**O R D E R**

**16.08.2019**       Nobody appears on behalf of the Appellant. Mr. Rudreshwar Singh and Mr. Karan Chandhiok, Advocates appeared on behalf of 1<sup>st</sup> Respondent.

Post the case 'for Admission (Fresh Case)' on **21<sup>st</sup> August, 2019.**

[Justice S.J. Mukhopadhaya]  
Chairperson

[ Justice A.I.S. Cheema ]  
Member (Judicial)

[ Kanthi Narahari ]  
Member (Technical)

/ns/gc